## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.NO.2308/95

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J) Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 10th day of December, 1999

Shri Ishwari Datt, L.D.C.
Central Administrative Tribunal
Prnicipal Bench, Faridkot House
Copernicus Marg
New Delhi.

Applicant

(Applicant in person)

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- Union of India through its Secretary Dept. of Personnel & Training North Block New Delhi.
- Central Administrative Tribunal through its Registrar Central Administrative Tribunal Principal Bench New Delhi.
- 3. Shri R.Rajeev, Ad-hoc U.D.C.
- 4. Shri S.D.Sharma, Ad-hoc U.D.C.
- 5. Smt. Neelam Rana, Ad-hoc U.D.C.
- 6. Smt. Veena Badri, Ad-hoc U.D.C.
- 7. Shri Rajiv Sharma, Ad-hoc U.D.C.
- 8. Shri Shahji Jacob, Ad-hoc U.D.C.

Respondents No.3 to 8 are working under the respondent No.2. Service of notices may be effected through the Registrar, Central Administrative Tribunal, Principal Bench, New Delhi. .. Respondents (By Shri N.S.Meehta, Advocate)

## ORDER (Oral)

By Reddy J.

Counsel for the applicant is not present.

However, the applicant, who is present in person, submits that he wishes to withdraw the OA. The OA is dismissed as withdrawn. No costs.

(R.K.Ahooja)
Member(A)

V.Rajagopala Reddy) Vice Chairman(J)

/rao/

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